NATIONAL COMPANY LAW TRIBUNAL, CHANDIGARH BENCH, CHANDIGARH.

CA (CAA) No.17/Chd/Hry/2017

In the matter of:

Talbros Motors Pvt. Ltd.

....Transferor Company/Applicant Company No.1.

And

Talbros International Pvt.Ltd.

....Transferee Company/Applicant Company No.2.

Present: Mr.Vikas Mohan Gupta, Advocate for petitioner

Companies.

Learned counsel for the petitioner-companies seeks time

to file specific affidavit of the petitioner-companies to the effect that both

the companies do not have any other Trade Creditor except the

unsecured creditors (for which the list has already been supplied) with

the certificate of the Chartered Accountant of the Companies. List the

matter on 12.10.2017.

Sd/-(Justice R.P.Nagrath) Member (Judicial)

September 20, 2017.